

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1/2016  
NAME OF THE PETITIONER(S) : R. Doraisamy and D. Dhanalakshmi  
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & others  
SECTION : 397/398

| Sl.No. | NAME (IN CAPITAL)  | REPRESENTED BY   | SIGNATURE                 |
|--------|--|--|---------------------------|
| 1.     | R. VIDHYASHANKAR<br>R. ASHOKKUMAR<br>Cibi Vishnu<br>Sai Vihani | Counsel For Respondents 1 to 5<br>Counsel For<br>Petitioners | Ashok Kumar<br>Sai Vihani |

**ORDER**

Counsel for the Petitioner present. Counsel for R1 to R5 also present. No representation on behalf of R6. It appears that the R6 is not interested to pursue the matter. Therefore, R6 is set *ex-parte*. Counsel for the Petitioner is directed to file rejoinder. Put up on **12.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk